Setting UP of an agency to deal with Terrorism, Naxalite Violence etc.

2275. SHRIMATI N.P. DURGA: SHRIKALRAJ MISHRA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government propose to set up an agency like the Federal Bureau of Investigation to effectively deal with terrorism, naxalite violence and organized crime, with the operational mandate for hot pursuit;
 - (b) if so, the precise decision taken in this regard; and
 - (c) the steps taken so far in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO GAVIT): (a) to (c) A proposal to set up a Central Law Enforcement Agency, for the purpose of dealing with certain specified offences which have inter-State and/or nation-wide ramifications, is under consideration of the Union Government. No time frame for arriving at a precise decision in the matter can be given at stage as it involves inter ministerial consultations and with the State Governments.

Attack on CRPF Camp

- 2276. SHRI DATTA MEGHE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that as many as nine CRPF personnel, including an Assistant Commandant were killed in a fidayeen attack on a CRPF camp in Rajbag area of Srinagar on the 4th August, 2004;
 - (b) if so, the details thereof;
 - (c) the reasons for which the security of army camps has been breached;
- (d) the number of army and CRPF personnel killed in Jammu and Kashmir during last six months, till date; and
- (e) the measures taken or proposed to be taken by Government to ensure foolproof security of army camps there?